

| 1 | 2 | 3 | 4 | 5 |
|---------------|---------------|---------|---------|---------|
| Tripura | TSECL | 22 | 21 | 42 |
| | Tripura | 22 | 21 | 42 |
| Uttar Pradesh | DVVN | (1004) | (1044) | (1244) |
| | MVVN | (692) | (854) | (1201) |
| | Pash VVN | (735) | (928) | (579) |
| | Poorv VVN | (1172) | (1214) | (1063) |
| | KESCO | (183) | (173) | (152) |
| | Uttar Pradesh | (3787) | (4214) | (4239) |
| West Bengal | WBSEB | (3980) | | |
| | WBSEDCL | | 100 | 39 |
| | West Bengal | (3980) | 100 | 39 |
| Uttarakhand | Ut PCL | (302) | (487) | (469) |
| Uttarakhand | | (302) | (487) | (469) |
| Grand Total | | (14303) | (14720) | (20920) |

(Source : PFC)

Sale of electricity by Distribution companies

†2390. SHRI BRIJLAL KHABRI:

SHRI JAI PRAKASH:

Will the Minister of POWER be pleased to state:

(a) whether Government is aware of the fact that the power companies of private sector of Delhi are selling surplus electricity, provided to Delhi from Central quota, to the tune of 200 to 400 megawatts stealthily at night to other States at Higher rates:

(b) if so, the reasons therefor;

†Original notice of the question was received in Hindi.

- (c) the reasons for non-supply of such surplus power to Uttar Pradesh; and
- (d) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) to (d) The allocation of power from Central Generating Stations (CGSs) is made in two parts, firm and unallocated. While, the allocation of firm power is on round the clock basis, unallocated power is allocated on round-the-clock basis or time slot basis, keeping in view the demand pattern of a State in various time slots in a day and the availability of power from various sources. At present, Delhi has been allocated 3,984 MW firm power, 30 MW unallocated power from Tala HPS and 96 to 110 MW unallocated power of Central Generating Stations of Northern Region (during 1000 to 2300 hrs.) against its peak demand of 4733 MW. The demand of Delhi being low during night hours, unallocated power has not been allocated to it during 2300 - 1000 hrs. Delhi has also under-drawn to the tune of 258 Million Unit from the Central Grid during July, 2010.

As informed by Government of Delhi, the occasional surplus power available with the state is being disposed off through a transparent manner through Open Access procedure. There is no restriction on any buyer to buy such surplus power available with Delhi as most of the surplus power is being disposed off by their distribution companies through Power exchanges.

Power supply for Commonwealth Games

2391. SHRI NAND KUMAR SAI: Will the Minister of POWER be pleased to state:

- (a) whether Government proposes to supply uninterrupted electricity for the Commonwealth Games 2010;
- (b) if so, whether NPTC and the Damodar Valley Corporation have prepared and completed any action plan;
- (c) if so, the details thereof;
- (d) whether Government has made any review to assess the progress of work of these plants; and